

(ग) महाराष्ट्र सरकार ने खाद्य तेल की कितनी मात्रा स्वीकार की; और

(घ) क्या महाराष्ट्र सरकार ने केन्द्र सरकार से प्राप्त इस तेल का उपयोग केवल नगरीय क्षेत्रों में वितरण के लिये किया और ग्रामीण क्षेत्रों में वितरण के लिये नहीं ?

वाणिज्य तथा नागरिक पूर्ति और सह-कारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार गोयल) : (क) केन्द्रीय सरकार ने महाराष्ट्र सरकार की खाद्य तेलों-आयातित रपमीड तेल और आयातित मूगफली के तेल की पूरी माग की पूर्ति करने का आश्वासन दिया था ।

(ख) राज्य सरकार ने 5000 मीटरी टन मूगफली का तेल नहीं उठाया जो उन्हें उनकी माग के अनुसार आवंटित किया गया था, क्योंकि राज्य सरकार का कहना यह है कि बाजार में माल की आमद उस समय हुई जबकि उनके पास टन तेल को परिष्कृत करने तथा इसे तयोहार के मौसम तक वितरित करने के लिए पर्याप्त समय नहीं रह गया था ।

(ग) दिसम्बर, 1976 और जून, 1977 के दौरान राज्य सरकार को 2,250 मीटरी टन आयातित कच्चा रेपसीड तेल आवंटित किया गया, जिसमें से उन्होंने 1,625 मीटरी टन तेल उठा लिया है । उन्होंने 1,870 मीटरी टन आयातित सोयाबीन का तेल भी उठा लिया है । राज्य सरकार ने जून से अक्टूबर, 1977 तक वितरण के लिए गणेश फ्लोर मिल्स, बम्बई से कुल 3000 मीटरी टन परिष्कृत रेपसीड तेल के आवंटन के लिये अनुरोध किया था, जिसमें से उन्होंने केवल 862 मीटरी टन तेल उठाया है ।

(घ) राज्य सरकारों को यह सलाह दी गयी थी कि वे परिष्कृत रेपसीड तेल का वितरण छोटे-छोटे कस्बों और गांवों में भी करें, किन्तु शर्त यह है कि तेल का वितरण केवल साइसेंसयुद्धा उचित दर की दुकानों के माध्यम से 7.50 रुपये प्रति किलोग्राम के अधिकतम फुटकर मूल्य पर किया जाय । प्रतीत होता है कि महाराष्ट्र सरकार ने केन्द्र सरकार द्वारा स्मरण कराये जाने के बावजूद इस अवसर का पूरा-पूरा लाभ नहीं उठाया ।

Furnishing of residences of executives by nationalised banks

857. SHRI SHIV SAMPATI RAM:
Will the Minister of FINANCE be pleased to state:

(a) the guidelines in respect of furnishing the residence of their executives by the nationalised banks

(b) the amount so far spent by each nationalised bank on the furnishing of the residences of their executives;

(c) the maximum amount spent at one time by any bank on furnishing one residence and the name of the executive whose residence was so furnished;

(d) whether the sanction for such furnishing was accorded by the Board of Directors of such Banks; and

(e) how do Government propose to deal with such corrupt executives of the nationalised banks?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (e). Certain levels of officers in different nationalised banks are being given furnished accommodation at present, as per the terms of their appointment in the bank. Different banks have their internal instructions on the standards of furnishings to be provided for various levels

of officers. The whole question of provision of free furnishing and other perquisites to officers, along with pay scales and allowances to officers of the nationalised banks was examined by the Committee set up by Government under the Chairmanship of Prof. V. R. Pillai. In its report, the Committee has suggested that the practice of giving free house and free furnishing to officers should be stopped in all the nationalised banks. Government have accepted this recommendation of the Pillai Committee along with others for standardisation of pay scales and allowances and have advised the nationalised banks to initiate action for implementation of the recommendations in this regard.

(b) to (d). Information to the extent possible will be collected and laid on the Table of the House.

Decision on utilisation of foreign exchange reserves

358. SHRI S R DAMANI: Will the Minister of FINANCE be pleased to state:

(a) whether a policy decision has been taken both on short-term and long-term basis to put to productive use the mounting foreign exchange reserves and the formidable food-grains buffer stocks;

(b) if so, the details thereof including the expected impact on the economy by such measures; and

(c) if not, what is holding up a decision?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). It is the policy of the Government to make productive use of the country's foreign exchange reserves and food stocks. Under the food-for-work programme, wheat and milo are being made available as grants to State Governments for schemes meant for generation of additional employment in rural areas

and maintenance of public works. The foreign exchange reserves are being used to import mass consumption goods in short supply, and adequate availability of these together with foodgrains could assist in maintenance of price stability. The Government has also liberalised import policy so as to meet the full import requirements of the economy, consistent with utilisation of indigenous productive capacity. While it is too early to assess the impact of these measures on the economy, these are expected to help in raising the domestic production and in securing higher levels of investment and growth, in an environment of relative price stability.

(c) Does not arise

Chain of Janata Hotels

859 SHRI P. K. KODIYAN:
SHRI KACHARULAL HEMRAJ
JAIN
SHRI HARGOVIND VERMA:
SHRI NAWAB SINGH
CHAUHAN:
SHRI HUKAM CHAND
KACHWAI:
SHRI D AMAT:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have decided to set up a chain of Janata hotels all over the country for domestic tourists;

(b) if so, the details thereof;

(c) whether any steps have been taken in this regard; and

(d) if so, the details?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOTTAM KAUSHIK): (a) to (d). It is proposed to set up a chain of Janata Hotel all over the country.